



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Srinagar, the 21st of June, 2016

SRO 196 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within such jurisdiction as may be assigned to them by the District Magistrate, Anantnag till By-Election to 40- Anantnag Assembly Constituency is over:-

S. No.	Name of the Officer S/Shri	Designation
1.	Bilal Ahmad Sheikh	Lecturer, HSS, Ashmuqam
2.	Abdul Kabir (for zonal officer)	Chief Horticulture Officer, Anantnag
3.	Mohammad Ayub Bhat	Lecturer
4.	Abdul Gani Bhat	NT Qazigund
5.	Mohammad Akbar Bhat	NT Duroo

By order of the Government of Jammu and Kashmir.

Sd/-
(Mohammad Ashraf Mir)
Commissioner/Secretary to Government,
Department of L, J&PA.

Dated: 21 -06-2016.

NO: LD (P) 95/l-Antg
Copy to the:-

1. Chief Electoral Officer, J&K, Srinagar.
2. Divisional Commissioner, Kashmir.
3. Commr/Secretary to Government, Revenue Department.
4. District Magistrate, (District Election Officer), Anantnag. This is with reference to his letter No. DEO/Ang/2016/2786-92 dated 20-06-2016.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).

Achal Sethi

(Achal Sethi)
Additional Secretary to Government,
Department of L, J&PA.

A/S
21-06-2016